

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**

**Company Appeal (AT) (Ins) No. 346 of 2020**

**IN THE MATTER OF:**

**Gyanchand Mutha** **....Appellant**

**Vs.**

**M/s Aditya Birla Money Ltd. & Anr.** **....Respondents**

**Present:**

**For Appellant: Ms. Annie Singh, Advocate.**

**For Respondents: Mr. Ajay Bhargava, Ms. Wamika Trehan and Ms. Raddhika Khanna, Advocates for R-1.  
Mr. Amol Vyas and Mr. Saumil Sharma, Advocates for R-2.**

**O R D E R**  
**(Virtual Mode)**

**20.01.2021:** As per the Administrative Order of the Hon'ble Acting Chairperson dated 16.12.2020, this matter should have been listed before Court No. 2.

Therefore, it is directed that this matter be listed before appropriate Bench 'For Admission (After Notice)' on **29.01.2021**.

**[Justice Jarat Kumar Jain]**  
**Member (Judicial)**

**[Balvinder Singh]**  
**Member (Technical)**

*sr/kam*